

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.149
ANSWERED ON 25.11.2024

DISCOM FINANCES

149. SHRI SANJAY KUMAR JHA:

Will the Minister of **Power** be pleased to state:

- (a) whether Government is aware of current long-running problem of DISCOM finances, if so, the details thereof;
- (b) whether Government has been able to identify the reasons that lead to DISCOMs problem ranging from revenue losses to others, if so, the details thereof, company-wise, if not, the reasons therefor;
- (c) whether Government's programme of Ujwal Discom Assurance Yojana (UDAY) to address DISCOMs' financial stress has helped the DISCOMs to come out of financial stress; and
- (d) if so, the details of the companies which have saved themselves from facing such conditions, State-wise?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : For the DISCOMs/Power Departments (PDs) in FY 23, at the National level the Aggregate Technical and Commercial (AT&C) Losses are 15.37%, the Gap between Average Cost of Supply (ACS) and Average Revenue Realised (ARR) i.e. ACS-ARR Gap is Rs. 0.45/kWh, the accumulated losses are Rs 6.48 lakh Cr and the accumulated debt is Rs. 6.84 lakh Cr. The key reasons for revenue losses include delay in tariff orders; poor billing and collection efficiencies; non-implementation of Fuel and Power Purchase Cost Adjustment (FPPCA), under-recovery of electricity dues of State Government departments and the subsidy amounts.

Government of India has been implementing various performance linked and result oriented schemes with the objective to have a financially secure, viable and sustainable power sector (distribution segment in particular). Several interventions have been made to improve financial and operational efficiencies of DISCOMs/PDs by linking to reform measures including Additional Borrowing space of 0.5% of GSDP to States linked to power sector reforms undertaken; introducing additional prudential norms for lending by Power Finance Corporation (PFC) Limited and REC Limited; and Revamped Distribution Sector Scheme (RDSS). Eligibility of States and DISCOMs under all these measures are conditional on their taking steps to improve their operational and financial efficiencies.

.....2.

In addition, Rules have promulgated for automatic pass through of FPPCA, pass through of all prudent costs incurred by the distribution licensee, timely payments of subsidy by State Governments etc.

These initiatives have been designed to tackle financial and operational issues of DISCOMs/PDs to bring in desired financial discipline in DISCOMs and State Governments.

(c) & (d): UDAY was launched with an overall objective of operational and financial turnaround of State owned Distribution Utilities (DISCOMs) through efficiency improvements and financial restructuring in Distribution Sector. Recognising that the liabilities of the State owned utilities are the contingent liabilities of the States themselves, UDAY envisaged States taking over 75% of the debt of the DISCOMs as on 30.09.2015 by issuing State Development Loan (SDL) Bonds.**(State wise details placed at Annexure-I)**

As a result of participation of DISCOMs under UDAY and other efficiency measures, State Power Distribution Utilities have reported improvements which include:

- i. AT&C losses have reduced from 23.70% in FY2015-16 to 15.37% in FY2023.
- ii. ACS-ARR Gap reduced from Rs. 0.54/kWh in FY2015-16 to Rs. 0.45/kWh in FY2023.
(State wise details placed at Annexure-II)

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 149 ANSWERED IN THE RAJYA SABHA ON 25.11.2024

(All amounts in Rs Crores)

S No.	State	Total DISCOM Liabilities as on 30-09-2015	DISCOM liabilities to be restructured as per MoU	Total bonds issued under UDAY
1.	Andhra Pradesh	14,721	11,008	8,256
2.	Assam	1,510	1,510	-
3.	Bihar	3,109	3,109	3,109
4.	Chhattisgarh	1,740	1,305	870
5.	Haryana	34,602	34,602	25,950
6.	Himachal Pradesh	3,854	3,854	2,891
7.	J&K	3,538	3,538	3,538
8.	Jharkhand	7,215	7,215	6,136
9.	Madhya Pradesh	34,739	7,360	7,360
10.	Maharashtra	22,097	6,613	4,960
11.	Meghalaya	167	167	125
12.	Punjab	20,838	20,838	15,629
13.	Rajasthan	83,229	83,229	74,790
14.	Tamil Nadu	30,420	30,420	22,815
15.	Telangana	11,897	11,897	8,923
16.	Uttar Pradesh	53,211	53,211	49,510
	TOTAL	3,26,887	2,79,876	2,34,862

ANNEXURE REFERRED IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 149 ANSWERED IN THE RAJYA SABHA ON 25.11.2024

AT&C LOSS (in%)

States/ DISCOMs	2015-16	2022-23
State Sector	23.65	15.78
Andaman & Nicobar Islands	18.61	19.81
Andaman & Nicobar PD	18.61	19.81
Andhra Pradesh	10.36	7.98
APCPDCL	-	11.46
APEPDCL	7.10	5.94
APSPDCL	12.03	8.08
Arunachal Pradesh	54.58	51.70
Arunachal PD	54.58	51.70
Assam	26.02	16.22
APDCL	26.02	16.22
Bihar	43.30	25.01
NBPDCL	35.73	21.25
SBPDCL	47.87	27.95
Chhattisgarh	22.10	16.14
CSPDCL	22.10	16.14
Delhi	11.76	10.67
NDMC	11.76	10.67
Goa	19.77	11.85
Goa PD	19.77	11.85
Gujarat	16.23	10.65
DGVCL	10.48	1.68
MGVCL	11.81	9.29
PGVCL	24.71	18.31
UGVCL	11.53	9.35
Haryana	29.27	12.01
DHBVNL	26.44	13.17
UHBVNL	32.84	10.32
Himachal Pradesh	9.68	10.57
HPSEBL	9.68	10.57
Jammu & Kashmir	58.75	-
JKPDD	58.75	-
Jharkhand	33.34	30.28
JBVNL	33.34	30.28
Karnataka	17.13	13.91
BESCOM	13.88	12.16
CHESCOM	13.60	10.22
GESCOM	18.00	19.26
HESCOM	27.63	18.13
MESCOM	12.71	9.20

Kerala	12.40	7.05
KSEBL	12.40	7.05
TCED	7.46	7.08
Ladakh	-	30.33
Ladakh PD	-	30.33
Madhya Pradesh	27.37	20.55
MPMaKVVCL	31.09	22.89
MPPaKVVCL	25.06	12.60
MPPoKVVCL	26.10	27.39
Maharashtra	21.74	18.58
BEST	-	4.18
MSEDCL	21.74	19.04
Manipur	31.72	13.82
MSPDCL	31.72	13.82
Meghalaya	45.98	23.97
MePDCL	45.98	23.97
Mizoram	35.18	26.27
Mizoram PD	35.18	26.27
Nagaland	33.44	45.81
Nagaland PD	33.44	45.81
Puducherry	22.43	17.49
Puducherry PD	22.43	17.49
Punjab	15.88	11.26
PSPCL	15.88	11.26
Rajasthan	31.59	15.90
AVVNL	27.66	10.00
JdVVNL	29.67	20.99
JVVNL	35.87	15.83
Sikkim	43.89	36.69
Sikkim PD	43.89	36.69
Tamil Nadu	16.83	10.31
TANGEDCO	16.83	10.31
Telangana	14.01	18.65
TSNPDCL	17.41	22.19
TSSPDCL	12.64	17.20
Tripura	32.68	28.15
TSECL	32.68	28.15
Uttar Pradesh	39.76	22.33
DVVNL	43.13	24.04
KESCO	28.16	11.33
MVVNL	44.58	24.22
PaVVNL	27.12	17.02
PuVVNL	51.14	27.27
Uttarakhand	18.01	15.32
UPCL	18.01	15.32
West Bengal	28.08	17.32
WBSEDCL	28.08	17.32

Private Sector	24.58	10.94
Dadra & Nagar Haveli and Daman & Diu	7.95	3.58
DNHDDPDCL	7.95	3.58
Delhi	12.44	7.12
BRPL	12.60	7.16
BYPL	16.76	7.25
TPDDL	8.83	6.98
Gujarat	-	3.93
Torrent Power Ahmedabad	-	4.04
Torrent Power Surat	-	3.69
Maharashtra	-	6.48
AEML	-	6.48
Odisha	38.60	21.85
TPNODL	36.32	17.26
TPSODL	44.57	31.32
TPWODL	40.07	20.47
TPCODL	36.51	22.65
Uttar Pradesh	-	8.36
NPCL	-	8.36
West Bengal	-	8.15
CESC	11.6	8.28
IPCL	-	6.56
Grand Total	23.70	15.37

ACS-ARR GAP (in Rs per kWh)

States/ DISCOMs	2015-16	2022-23
State Sector	0.57	0.52
Andaman & Nicobar Islands	0	2.20
Andaman & Nicobar PD	0	2.20
Andhra Pradesh	0.80	(0.15)
APCPDCL	-	(0.09)
APEPDCL	0.32	(0.30)
APSPDCL	1.03	(0.06)
Arunachal Pradesh	0.49	0.00
Arunachal PD	0.49	0.00
Assam	0.23	0.62
APDCL	0.23	0.62
Bihar	0.46	0.00
NBPDCL	0.35	0.19
SBPDCL	0.54	(0.15)
Chhattisgarh	(0.01)	0.26
CSPDCL	(0.01)	0.26
Delhi	(0.37)	0.95
NDMC	(0.37)	0.95
Goa	0.71	(0.14)
Goa PD	0.71	(0.14)
Gujarat	(0.02)	(0.02)
DGVCL	(0.04)	(0.02)
MGVCL	0.01	(0.05)
PGVCL	(0.01)	(0.01)
UGVCL	(0.04)	(0.02)
Haryana	0.16	(0.15)
DHBVNL	0.17	(0.19)
UHBVNL	0.15	(0.10)
Himachal Pradesh	(0.31)	0.86
HPSEBL	(0.31)	0.86
Jammu & Kashmir	3.00	-
JKPDD	3.00	-
Jharkhand	0.93	2.45
JBVNL	0.93	2.45
Karnataka	0.33	0.32
BESCOM	0.17	0.30
CHESCOM	(0.10)	(0.12)
GESCOM	0.35	0.53
HESCOM	0.88	0.83
MESCOM	0.39	(0.56)
Kerala	0.30	0.33
KSEBL	0.30	0.34
TCED	0	(0.08)
Ladakh	-	2.18
Ladakh PD	-	2.18

Madhya Pradesh	0.87	(0.20)
MPMaKVVCL	1.20	(0.40)
MPPaKVVCL	0.50	(0.18)
MPPoKVVCL	0.95	(0.02)
Maharashtra	0.43	1.24
MSEDCL	0.43	1.21
BEST	-	2.25
Manipur	0.02	1.30
MSPDCL	0.02	1.30
Meghalaya	0.82	0.67
MePDCL	0.82	0.67
Mizoram	2.06	1.71
Mizoram PD	2.06	1.71
Nagaland	0.20	(0.32)
Nagaland PD	0.20	(0.32)
Puducherry	(0.02)	0.39
Puducherry PD	(0.02)	0.39
Punjab	0.53	0.20
PSPCL	0.53	0.20
Rajasthan	1.83	0.20
AVVNL	1.96	0.22
JdVVNL	1.80	0.29
JVVNL	1.77	0.09
Sikkim	2.09	(0.68)
Sikkim PD	2.09	(0.68)
Tamil Nadu	0.67	0.89
TANGEDCO	0.67	0.89
Telangana	0.74	1.40
TSNPDCL	0.88	1.29
TSSPDCL	0.68	1.45
Tripura	0.42	0.60
TSECL	0.42	0.60
Uttar Pradesh	0.29	1.19
DVVNL	0.73	1.79
KESCO	(0.07)	(0.00)
MVVNL	0.19	1.76
PaVVNL	0.21	(0.25)
PuVVNL	0.08	2.12
Uttarakhand	0.10	0.72
UPCL	0.10	0.72
West Bengal	0.52	0.32
WBSEDCL	0.52	0.32
Private Sector	(0.05)	(0.19)
Dadra & Nagar Haveli and Daman & Diu	0	(0.14)
DNHDDPDCL	0	(0.14)
Delhi	(0.37)	(0.03)
BRPL	(0.37)	0.03
BYPL	0.23	0.15
TPDDL	(0.81)	(0.23)

Gujarat	-	(0.50)
Torrent Power Ahmedabad	-	(0.58)
Torrent Power Surat	-	(0.30)
Maharashtra	-	(0.04)
AEML	-	(0.04)
Odisha	0.39	(0.25)
TPNODL	0.34	(0.27)
TPSODL	0.31	0.38
TPWODL	0.22	(0.59)
TPCODL	0.61	(0.06)
Uttar Pradesh	-	(0.79)
NPCL	-	(0.79)
West Bengal	-	(0.18)
CESC	0.59	(0.24)
IPCL	-	0.53
Grand Total	0.54	0.45

Accumulated Losses: Surplus/ Deficit (in Rs Crores)

States/ DISCOMs	2015-16	2022-23
State Sector	(3,74,099)	(6,76,681)
Andhra Pradesh	(14,484)	(29,218)
APCPDCL		(9,726)
APEPDCL	(2,889)	(6,911)
APSPDCL	(11,595)	(12,581)
Assam	(3,089)	(1,699)
APDCL	(3,089)	(1,699)
Bihar	(4,256)	(19,322)
NBPDCL	(1,351)	(7,089)
SBPDCL	(2,906)	(12,234)
Chhattisgarh	(5,575)	(10,057)
CSPDCL	(5,575)	(10,057)
Gujarat	497	935
DGVCL	394	546
MGVCL	244	418
PGVCL	(297)	(300)
UGVCL	156	272
Haryana	(29,064)	(28,165)
DHBVNL	(13,191)	(13,194)
UHBVNL	(15,873)	(14,971)
Himachal Pradesh	(2,000)	(3,246)
HPSEBL	(2,000)	(3,246)
Jharkhand	(1,897)	(15,175)
JBVNL	(1,897)	(15,175)
Karnataka	(3,027)	(17,559)
BESCOM	(375)	(4,480)
CHESCOM	(634)	(2,686)
GESCOM	(552)	(3,398)
HESCOM	(1,562)	(7,258)
MESCOM	97	263
Kerala	(2,185)	(29,335)
KSEBL	(2,185)	(29,335)
Madhya Pradesh	(35,664)	(64,843)
MPMaKVVCL	(13,986)	(26,663)
MPPaKVVCL	(9,898)	(13,107)
MPPoKVVCL	(11,780)	(25,073)
Maharashtra	(26,246)	(31,275)
MSEDCL	(26,246)	(31,275)
Manipur	(62)	(286)
MSPDCL	(62)	(286)
Meghalaya	(1,153)	(4,104)
MePDCL	(1,153)	(4,104)
Punjab	(3,220)	(10,420)
PSPCL	(3,220)	(10,420)

Rajasthan	(92,652)	(92,070)
AVVNL	(30,348)	(28,263)
JdVVNL	(30,010)	(34,488)
JVVNL	(32,294)	(29,318)
Tamil Nadu	(63,162)	(1,62,507)
TANGEDCO	(63,162)	(1,62,507)
Telangana	(16,520)	(60,922)
TSNPDCL	(5,895)	(18,593)
TSSPDCL	(10,625)	(42,330)
Tripura	(388)	(804)
TSECL	(388)	(804)
Uttar Pradesh	(67,776)	(91,632)
DVVNL	(21,824)	(30,050)
KESCO	(3,501)	(4,187)
MVVNL	(12,820)	(20,345)
PaVVNL	(12,951)	(17,970)
PuVVNL	(16,679)	(19,081)
Uttarakhand	(2,051)	(5,096)
UPCL	(2,051)	(5,096)
West Bengal	(126)	119
WBSEDCL	(126)	119
Private Sector	(2,048)	28,769
Delhi	2,263	11,591
BRPL	184	5,244
BYPL	137	3,094
TPDDL	1,942	3,253
Gujarat	-	4,018
Torrent Power Ahmedabad	-	3,426
Torrent Power Surat	-	592
Maharashtra	-	1,580
AEML	-	1,580
Odisha	(4,311)	517
TPNODL	(1,262)	190
TPSODL	(138)	124
TPWODL	(192)	154
TPCODL	(2,719)	49
Uttar Pradesh	-	1,293
NPCL	-	1,293
West Bengal	-	9,770
CESC	-	9,491
IPCL	-	279
Grand Total	(3,76,147)	(6,47,913)

Accumulated Debt (in Rs Crores)

States/ DISCOMs	2015-16	2022-23
State Sector	4,08,941	6,61,263
Andhra Pradesh	15,690	51,852
APCPDCL	0	11,384
APEPDCL	4,690	12,144
APSPDCL	11,000	28,325
Assam	2,603	1,072
APDCL	2,603	1,072
Bihar	3,773	13,897
NBPDCL	1,865	6,396
SBPDCL	1,908	7,501
Chhattisgarh	1,559	6,168
CSPDCL	1,559	6,168
Gujarat	1,554	359
DGVCL	174	26
MGVCL	266	33
PGVCL	843	256
UGVCL	271	44
Haryana	30,017	11,886
DHBVNL	12,480	6,624
UHBVNL	17,537	5,262
Himachal Pradesh	4,882	6,683
HPSEBL	4,882	6,683
Jharkhand	6,986	20,357
JBVNL	6,986	20,357
Karnataka	12,179	32,211
BESCOM	7,036	15,382
CHESCOM	1,193	3,708
GESCOM	848	3,706
HESCOM	2,329	8,014
MESCOM	772	1,401
Kerala	5,880	16,806
KSEBL	5,880	16,806
Madhya Pradesh	37,804	49,145
MPMaKVVCL	13,492	18,437
MPPaKVVCL	10,923	13,950
MPPoKVVCL	13,389	16,758
Maharashtra	21,111	58,325
MSEDCL	21,111	58,325
Manipur	139	619
MSPDCL	139	619
Meghalaya	350	1,733
MePDCL	350	1,733
Punjab	25,467	17,813
PSPCL	25,467	17,813

Rajasthan	80,746	79,611
AVVNL	26,658	22,347
JdVVNL	26,111	27,817
JVVNL	27,977	29,447
Tamil Nadu	88,782	1,59,431
TANGEDCO	88,782	1,59,431
Telangana	13,944	35,883
TSNPDCL	5,617	13,110
TSSPDCL	8,326	22,773
Tripura	160	791
TSECL	160	791
Uttar Pradesh	39,535	78,306
DVVNL	14,672	19,860
KESCO	2,033	2,948
MVVNL	7,498	17,816
PaVVNL	6,528	10,440
PuVVNL	8,804	27,243
Uttarakhand	1,380	1,562
UPCL	1,380	1,562
West Bengal	14,402	16,751
WBSEDCL	14,402	16,751
Private Sector	12,146	23,116
Delhi	8,135	5,047
BRPL	2,107	1,443
BYPL	2,120	1,162
TPDDL	3,907	2,442
Gujarat	-	4,254
Torrent Power Ahmedabad	-	3,590
Torrent Power Surat	-	664
Maharashtra	-	3,071
AEML	-	3,071
Odisha	4,011	2,165
TPNODL	944.35	425
TPSODL	169.60	859
TPWODL	434.19	224
TPCODL	2463.34	657
West Bengal	-	8,579
CESC	-	8,300
IPCL	-	280
Grand Total	4,21,087	6,84,379
